## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Co. Appeal No. 8/252/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>09.05.2017</u>

Name of the Company:

Registrar of Companies, Gujarat

V/s.

Monila Fintrade Pvt. Ltd.

Section of the Companies Act:

Section 252 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

**DESIGNATION** 

REPRESENTATION

**SIGNATURE** 

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## <u>ORDER</u>

None present for Petitioner and Respondent.

Proof of service filed.

List the matter on 19.05.2017 for hearing before admission as a last chance.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 9<sup>th</sup> day of May, 2017.